

08.5.1998

OA No. 287/94

Hon'ble Mr S.L.Jain X JM

Applicant absent. Notices issued on 19.2.98
returned back with the endorsement that the addressee is
no more alive.

List this case for order and direction on
20.7.1998

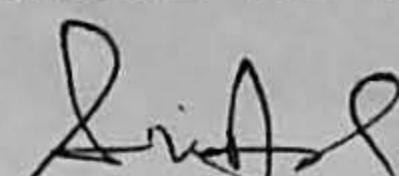
Dy —
JM

SQI

20.7.98

Hon'ble Mr. S.K.Agrawal, J.M.

Applicant is absent. On 8.5.98 it has been noticed that the applicant is no more alive. A letter was received from the wife of the applicant as she has notice of pendency of this matter but nobody has submitted an application for substitution in place of the applicant. Therefore, this case is dismissed for non prosecution.


J.M. 20/7/98

Gc